PENDENCY REPORT AS ON 09-02-20		
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	2086
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	9
4	ARBA-Appeals under Arbitration Conciliation Act	177
5	ARBP(ICA)-Application Us 34 of the Act involving	2
	International Commercial Arbitration	
6	ARBP-Petitions under Arbitration and Conciliation Act	83
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	3060
9	CEREF-Reference under Central Excise Act.	1
10	CMAPL-Miscellaneous Applications.	3295
11	CMPAT-Company Act.	80
12	CMP-Civil Miscellaneous Petition	2557
13	COA-Appeals against judgement in Comp.Pet.	19
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	11
16	CONTAR-Appeals against orders in Crl.Cont.matter	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	9761
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	28
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	34
20	CONTR-Proceeding relating to Criminal Contempt	224
21	COPET-Orginal Petition (Companies Act.)	124
22	CRA-Criminal Appeals	1003
23	CRLA-Appeal against Judgement/Sentence.	11543
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1355
25	CRLMA-Other Miscellaneous Application.	885
26		4044
	CRLMC-Appl.under Sec.482 Cr.P.C.	
27	CRLMP-Criminal Miscellaneous Petition	788
28	CRLREV-Criminal Revision.	9615
29	CRLTR-Original Trial.	1
30	CRMC-Criminal Miscellaneous Case	27
31	CRP-Revision Petition.	190
32	CRREV-Criminal Revision	245
33	CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	1
35	CVA-Civil Appeals	2
36	CVREV-Civil Revision.	16
37	CVRVW-Civil Review.	20
38	DSREF-Confirmation under Sec.336 Cr.P.C.	6
39	EC-Execution Case.	1
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	23
42	EXFA-Execution First Appeal.	2
43	EXOS-Execution Application.	4
44	EXP-Execution Petition.	36
45	FA-First Appeal	135
46	FAO-First Appeal from Orders.	3101
47	FA(OS)-FA from Judgement in original suits.	1
48	GA-Government Appeals	107
49	GCRLA-Government Appeals	403
50	GUAP-Pet. under Guardianship and Wards Act.	21
51	IP(M)-Main Petition (Insolvency Act)	1
52	ITA-Appeals Income-tax	257
53	JCRA-Jail Criminal Appeals	13
54	JCRLA-Jail Criminal Appeal	978
55	JCRLRV-Jail Criminal Revision.	10
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	823
		1
<u>58</u> 59	LAREF-References (Land Acquisition Act) LPA-Letters Patent Appeals.	26

61 MAC-Motor Accident Claims. 1 62 MA-Miscellaneous Appeals 46 63 MATA-Matrimonial Cases (Appeals) 1290 64 MFA-FA against Spl. Jurisdiction Cases. 59 65 MIC-Misc. Judicial Case. 59 66 MSA-SA from judgements in Misc. Cases. 107 67 OCRNC-Original Jurisdiction case (Writ) 418 69 OREF-References. 1 70 OS-Original Jurisdiction case (Writ) 1 71 OTAPIL-Other Tax Applications. 60 72 OTC-Other Tax Case. 1 73 OVTA-Tax Appeal Under OVAT Act 1 74 RFA-FA from Judgement and Decree in Suit 455 75 RPFAM-Revision US 19 of Family Court Act. 832 76 RSA-Second Appeal from Judgement and Decree in Suit 455 75 RPFAM-Revision US 19 of Family Court Act. 832 76 RSA-Second Appeal from Judgement and Decree in Suit 455 77 RVWPET-Review Petition in Cuttack Bench 27 78 <	60	MACA-Motor Accident Appeals.	5506
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102 WP(C)-Writ Petition under Art.226 and 227. 59063	100	WPC(TAC)-Transfer Application in Cuttack Bench	10
	101	WPC(T)-Temporary Number in Bhubaneswar	5
	102	WP(C)-Writ Petition under Art.226 and 227.	59063
Grand Total 143059		Grand Total	143059